

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/121/397/398/AMR/2019		397/398	Vemuri Shyam Prasad & (02) Others Vs Sai Annapurna Bio-Protein Pvt. Ltd & Others

ORDER

Present: Mr. S. Nagesh Reddy & Mr. Y. Suryanarayana, Ld. Counsels for the Petitioners present. None appears for the Respondents.

None appears for the Respondents from last 2 hearings. For hearing, list the matter on 14.06.2024 as a last chance.

**Sd/-
SANJAY PURI
MEMBER (TECHNICAL)**

**Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**